

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 529/2023**

**IN THE MATTER OF:**

DR. SHARAD GUPTA

...APPLICANT

**VERSUS**

UNION OF INDIA &amp; ORS.

...RESPONDENT(s)

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THROUGH



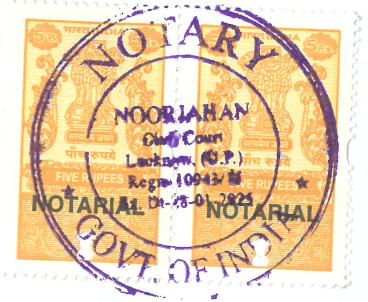
BHANWAR PAL SINGH JADON  
STANDING COUNSEL FOR THE STATE OF U.P.

EMAIL- [bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

DATE: 03.01.2025

PLACE: NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 529/2023



IN THE MATTER OF:

DR. SHARAD GUPTA

...APPLICANT

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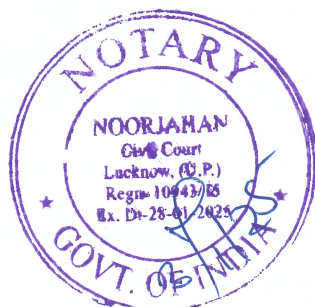
UNION OF INDIA & ORS.

...RESPONDENT(s)

**ACTION TAKEN REPORT BY THE PRINCIPAL SECRETARY,  
ENVIRONMENT, FOREST AND CLIMATE CHANGE, STATE OF UTTAR  
PRADESH IN COMPLIANCE OF THE ORDER DATED 13.09.2024 PASSED  
BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI**

I, Anil Kumar, aged about 50 years, S/o Late Ramesh Chandra Meena, posted as Principal Secretary, Environment, Forest and Climate Change, Uttar Pradesh, do hereby solemnly affirm and state as under:

1. That I, Anil Kumar, Principal Secretary, Environment, Forest and Climate Change, Uttar Pradesh, am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.
2. That in the present Original Application No. 529/2023, the Hon'ble National Green Tribunal was pleased to pass the following order vide its order dated 13.09.2024 deposed here in under:



7

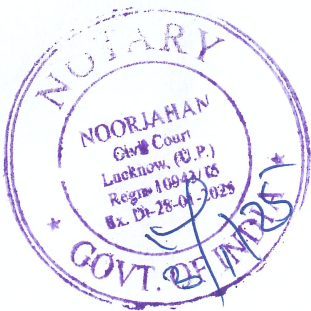
“3. In pursuance of the said order, the ACS Environment, Forest and Climate Change Department of U.P. is present today. He has informed that draft notification under Section 26A (1) (b) of the Wildlife Protection Act, 1972 for the area of 380.558 hectares has been sent to the Law Department and that the final notification will also be published and for that purpose, though a month has been prayed but all efforts will be put to ensure that notification is published within one week.

4. In respect of the area (A) 403.09 hectares it has been pointed out that the final notification under Section 26A (1) (a) of the Wildlife Protection Act, 1972 has already been issued on 12.05.2024.

5. In respect of area (B) 15.415 hectares, earlier the issue of overlapping of the area was raised. Later on, it was pointed out that the area now remains as 14.50 hectares. It has been submitted by the ACS, Environment, Forest and Climate Change Govt. of U.P. that for this area the notification under Section 18 of the Act will be issued within one month. In respect of this area, timelines have not been adhered to. Hence, the ACS Environment, Forest and Climate Change Department of U.P. is directed to give a fresh timeline for issuing the final notification under Section 26A of the Wildlife Protection Act, 1972 in the next report.

6. Thus, we grant 10 weeks to file a fresh report along with the final notification for 380.558 hectares under Section 26A (1) (b) and give the timeline for 14.50 hectares of land.

7. List on 06.01.2025.”



3. It is submitted that in compliance to the aforementioned order dated 13.09.2024 of this Hon'ble Tribunal, the government has notified the 380.558-hectare areas Sanctuary under section-26A(1)(b) of Wildlife

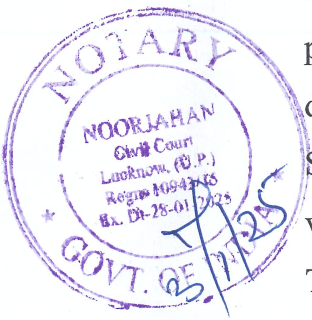
(Protection) Act, 1972, vide notification no. 1529/81-4-2024 dated December 27, 2024.

The copy of notification no. 1529/81-4-2024 dated December 27, 2024 is annexed herewith and marked as **Annexure- 1**.

4. It is also submitted that the Government has notified 14.5025-hectare area under section 18 of the Wildlife (Protection) Act, 1972, vide notification no. 630/81-4-2024, dated December 27, 2024.

The copy of notification no. 630/81-4-2024 dated December 27, 2024 is annexed herewith and marked as **Annexure- 2**.

5. That it is respectfully submitted that the final notification of the 14.5025-hectare area of the government land under Section-26A(1)(a) of the Wildlife (Protection) Act, 1972 can be issued only after duly following the procedure prescribed under sections 18 to 25 of the Wildlife (Protection) Act, 1972. The procedure mentioned under sections 18 to 25 of the Wildlife (Protection) Act, 1972, necessitates the involvement and cooperation of multiple departments at different levels. Further it involves the appointment of the collector, the proclamation by the collector, the inquiry by the collector, the determination and settlement of rights and a detailed survey of the land. Subsequently, the proposal for the final notification is sequentially vetted at successively higher levels starting from the district onwards. The government issues the final notification following due procedures.



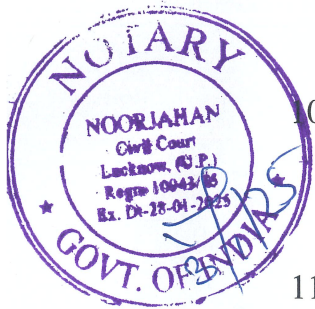
6. It is submitted that in compliance of the order dated 13.09.2024 of this Hon'ble Tribunal, the process for finalisation of the timeline for final notification of 14.5025 hectares of the government land under Section

3

26A(1)(a) of the Wildlife Protection Act, 1972, has been initiated by the government vide letter no 14/81-4-2025 dated 02.01.2025.

The copy of letter no 14/81-4-2025 dated 02.01.2025 is annexed herewith and marked as **Annexure- 3**.

7. It is humbly submitted to the Hon'ble Tribunal that this matter has been taken up as a top priority by the Government. The detailed timeline for the final notification of 14.5025 hectares of government land under Section 26A(1)(a) of the Wildlife Protection Act, 1972 will be formulated at the earliest to comply with the order dated 13.09.2024 of this Hon'ble Tribunal.
8. That furthermore, upon issuance of the notification under Section 18 of the Wildlife Protection Act, 1972, declaring the intention of notification, Section(s) 27 to 35 of the Act come into effect, and the provisions of the aforementioned sections are applicable to the specified area covered by the notification.
9. The present Action Taken Report is being filed in compliance with the order dated 13.09.2024 of this Hon'ble Tribunal.
10. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.
11. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.




**DEPONENT**

VERIFICATION


Verified at NOIARY Lucknow on this NOIARY 30<sup>th</sup> day of January NOIARY 2024, that the contents of the above affidavit from paragraphs 1 to 11 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

  
DEPONENT



Sworn and Verified before me.  
  
31/1/25  
NOORJAHAN  
Advocate & Notary  
Court, Lucknow  
Registration No. 10943/15

I know & identify the deponent/Executed who has signed/ put his T.L. before me.

  
Adv  
S. J. Iqbal Advocate  
Reg No. 6043/1999  
Adv Lko



भारत सरकार  
Unique Identification Authority of India  
Government of India

संख्या: एम / ए / 1/33051/07866

26/10/2013

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आपका आधार क्रमांक / Your Aadhaar No. :

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आधार - आम आदमी का अधिकार

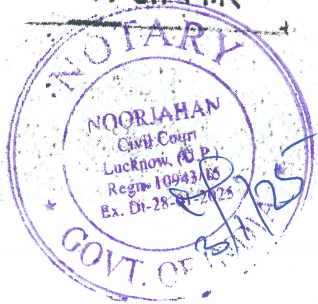


भारत सरकार  
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आध

का अधिकार



सूचना

- आधार पहचान का प्रमाण है, नागरिकता का नहीं।
- पहचान का प्रमाण ऑनलाइन प्रमाणीकरण द्वारा प्राप्त करें।

INFORMATION

- Aadhaar is proof of identity, not of citizenship.
- To establish identity, authenticate online.

- आधार देश भर में मान्य है।
- आधार भविष्य में सरकारी और गैर-सरकारी सेवाओं का लाभ उठाने में उपयोगी होगा।
- Aadhaar is valid throughout the country.
- Aadhaar will be helpful in availing Government and Non-Government services in future.



भारत सरकार  
Unique Identification Authority of India

पता: S/O: रमेश  
हंसि डीएन अम्बे  
नं-12ए, मिर  
सेक्टर-7, दक्षिण  
दक्षिण पश्चिम  
110075

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South West  
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क्रम-संख्या-240



रजिस्ट्रेशन नम्बर-एस०एस०पी०/एल०-  
डब्लू०/एन०पी०-91/2014-16  
लाइसेन्स टू पोस्ट एट कन्सेशनल रेट

# सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

## असाधारण

विधायी परिशिष्ट

भाग-4, खण्ड (ख)

(परिनियत आदेश)

लखनऊ, शुक्रवार, 27 दिसम्बर, 2024

पौष 6, 1946 शक सम्बत्

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-4

संख्या 1529/81-4-2024

लखनऊ, 27 दिसम्बर, 2024

अधिसूचना

प0आ0-330

चूंकि अधिसूचना संख्या 398/इक्यासी-4-2024 दिनांक 12 जून, 2024 द्वारा जिला आगरा में 403.09 हेक्टेयर क्षेत्र को सूर सरोवर पक्षी अभयारण्य के रूप में अधिसूचित किया गया था;

और, चूंकि, जिला आगरा में स्थित सूरदास वन ब्लॉक का 380.558 हेक्टेयर वन क्षेत्र, जिसकी प्राप्ति और सीमाएं नीचे दी गयी अनुसूची में विनिर्दिष्ट हैं, को अधिसूचना संख्या 7887/चौदह-401-48 दिनांक 25 जनवरी, 1956 द्वारा 'आरक्षित वन' के रूप में अधिसूचित किया गया था;

और, चूंकि, केंद्रीय अधिकार प्राप्त समिति (सीईसी) ने रिट याचिका (सिविल) संख्या 13381 सन् 1984 (एम0सी0 मेहता बनाम भारत संघ एवं अन्य) दायर आई0ए0 संख्या 196157 सन् 2019, 196158 सन् 2019 और 196159 सन् 2019 में प्रस्तुत रिपोर्ट संख्या 17 सन् 2021 दिनांक 25 नवम्बर, 2021 के द्वारा सूरदास वन ब्लॉक के क्षेत्र को इसमें सम्मिलित करके पूर्वोक्त सूर सरोवर पक्षी अभयारण्य के क्षेत्र का विस्तार करने की सिफारिश की है;

और, चूंकि, माननीय सर्वोच्च न्यायालय ने रिट याचिका (सिविल) संख्या 13381 सन् 1984 में दायर आई0ए0 संख्या 196157-196159 सन् 2019 में दिनांक 23 सितम्बर, 2022 के आदेश द्वारा सीईसी की पूर्वोक्त रिपोर्ट को बिना किसी आपत्ति के स्वीकार कर लिया है;

और, चूंकि, माननीय राष्ट्रीय हरित अधिकरण ने मूल आवेदन संख्या 529 सन् 2023 (शरद गुप्ता बनाम भारत संघ एवं अन्य) में दिनांक 01 दिसम्बर, 2023 के आदेश द्वारा उत्तर प्रदेश सरकार को माननीय सर्वोच्च न्यायालय के पूर्वोक्त आदेश के अनुपालन के लिए कार्रवाई करने का निदेश दिया है;

और, चूंकि, राज्य सरकार की राय में, पूर्वोक्त आरक्षित वन (सूरदास वन ब्लॉक) के भीतर समाविष्ट क्षेत्र वन्य जीवों या उनके पर्यावरण की सुरक्षा, प्रसार या विकास के प्रयोजनार्थ यथोचित पारिस्थितिक, जीव-जंतु, पुष्पीय, भूआकृति विज्ञान, प्राकृतिक और प्राणि विज्ञान सम्बन्धी महत्व, का है;

अतएव, अब, साधारण खण्ड अधिनियम 1897 (अधिनियम संख्या 10 सन् 1897) की धारा 21 के साथ पठित वन्य जीव (संरक्षण) अधिनियम, 1972 (अधिनियम संख्या 53 सन् 1972) की धारा 26 क की उपधारा (1) के खण्ड (ख) के अधीन शक्तियों का प्रयोग करके राज्यपाल, इस अधिसूचना के गजट में प्रकाशित किये जाने के दिनांक से पूर्वलिखित आरक्षित वन क्षेत्र (सूरदास वन खण्ड) का 380.558 हेक्टेयर क्षेत्र, जिसका विवरण और सीमायें नीचे अनुसूची में विनिर्दिष्ट हैं, सूर सरोवर पक्षी अभ्यारण्य में इस शर्त के साथ कि अभ्यारण्य में अतिरिक्त रूप से सम्मिलित किये गये इस क्षेत्र की सीमा के आसपास का पारिस्थिति की संवेदनशील परिक्षेत्र को शून्य किलोमीटर रखा जाएगा, को सम्मिलित करने की दृष्टि से अधिसूचना संख्या 398/81-4-2024, दिनांक 12 जून, 2024 में निम्नलिखित संशोधन करती है:-

## संशोधन

पूर्वोक्त अधिसूचना में अनुसूची-क और उसके सीमा विवरण की सारणी के पश्चात् निम्नलिखित अनुसूची-ख और उससे संबंधित सीमा विवरण बढ़ा दिया जायेगा; अर्थात् :-

## "अनुसूची-ख

सूरदास वन ब्लॉक का क्षेत्र

जिला	परगना	भूमि/भाग का नाम	क्षेत्रफल	सीमायें			
आगरा	किरावली	सूरदास	940.38 एकड़ (380.558) हेक्टेयर	नीचे दिये गये विस्तृत सीमा विवरण के अनुसार हेक्टेयर			
<b>सूरदास वन ब्लॉक की सीमाओं का विवरण</b>							
खूंटी का नम्बर	खूंटी की स्थिति	दूसरी खूंटी तक का लगभग वर्णन		दूसरी खूंटी तक लगभग दूरी 66 फीट लम्बी चेन		सीमा की प्रकृति दूसरी खूंटी तक	
		सम्मुख	पीछे	जरीब	कड़ी		
1	2	3		4		5	
1	2	कीठम और आगरा - मथुरा के जोड़ पर	281.50	4.00	31	20	थोड़ा सा मोड़
2	3	आगरा - मथुरा सड़क के पास	288.50	101.50	11	55	"
3	4	"	21.00	108.50	0	87	सीधी लाइन
4	5	"	293.00	201.00	1	10	"
5	6	"	207.00	113.00	0	95	"
6	7	"	286.50	27.00	7	60	थोड़ा सा मोड़
7	8	"	42.00	106.50	3	40	सीधी लाइन
8	9	खेत के उठाव के ऊपर	42.00	222.00	7	35	"
9	10	"	122.00	222.00	4	50	"
10	11	"	40.00	302.00	1	54	"
11	12	"	122.00	220.00	4	30	"
12	13	"	27.00	302.00	2	0	"
13	14	"	305.00	207.00	3	75	"
14	15	"	32.00	125.00	2	90	"
15	16	"	302.00	212.00	2	0	"
16	17	"	226.00	122.00	3	75	"
17	18	"	320.50	46.00	1	55	"
18	19	"	63.00	140.5	2	0	"
19	20	"	49.00	243.0	2	60	"

405 RPH 2024 (Paryavaran Anubhag-4) data 7e

1		2	3		4		5
20	21	खेत के उठाव के ऊपर	317.00	229.0	3	66	सीधी लाइन
21	22	"	30.00	137.0	1	50	"
22	23	"	316.00	210.0	1	80	"
23	24	फॉरेस्ट सड़क के पास और कीठम की सीमा की तरफ	99.00	136.0	7	0	"
24	25	"	99.00	279.0	8	95	"
25	26	"	47.75	279.0	7	50	"
26	27	कीठम रिजर्व वायर सीमा की तरफ	48.00	227.75	7	50	"
27	28	"	46.00	228.0	7	50	"
28	29	"	46.00	226.0	7	50	"
29	30	"	46.00	226.0	5	05	"
30	31	"	46.00	226.0	0	70	"
31	32	कीठम सड़क के पास थोर कीठम रिजर्व सीमा की तरफ	46.00	226.0	1	14	"
32	33	"	18.00	226.0	10	0	"
33	34	कीठम की रिजर्व सीमा की तरफ	18.00	198.0	12	0	"
34	35	"	307.00	198.0	8	0	"
35	36	"	307.00	127.0	5	0	"
36	37	"	20.00	127.0	11	0	"
37	38	कीठम रिजर्व वायर सीमा की तरफ	300.00	200.0	8	0	"
38	39	"	300.00	120.0	7	75	"
39	40	"	23.00	120.0	4	05	"
40	41	"	294.00	203.0	6	75	"
41	42	"	343.00	114.0	5	75	"
42	43	कीठम के निकास के सीधे किनारे पर	340.00	163.0	12	75	"
43	44	"	38.00	160.0	3	75	"
44	45	"	109.00	218.0	4	0	"
45	46	"	96.00	289	3	50	"
46	47	यमुना के सीधे किनारे की तरफ	-	276.0	64	75	यमुना के किनारे की तरफ
47	48	"	181.25	-	5	20	सीधा
48	49	सूरकुटी के पास	106.00	1.25	06	-	"
49	50	"	9.25	286.0	2	80	"
50	51	यमुना नदी के सीधे किनारे की तरफ	-	189.25	32	50	यमुना के किनारे की तरफ
51	52	"	170.00	-	2	0	सीधी लाइन
52	53	नाला के किनारे के ऊपर	103.00	350.0	2	90	"

1		2	3		4		5
53	54	नाला के किनारे के ऊपर	52.00	283.0	4	0	सीधी लाइन
54	55	परती जमीन के ऊपर	85.00	232.0	4	0	"
55	56	खेत की मेड़ के ऊपर	125.00	265.0	3	45	"
56	57	"	182.00	305.0	1	50	"
57	58	"	104.00	2.0	1	75	"
58	59	"	19.00	284.0	1	40	"
59	60	"	94.00	199.0	0	80	"
60	61	"	159.00	274.0	1	65	"
61	62	"	72.00	339.0	0	80	"
62	63	"	360.00	252.0	2	0	"
63	64	"	100.00	180.0	3	75	"
64	65	"	147.00	280.0	1	0	"
65	66	"	288.00	327.0	1	25	"
66	67	"	217.00	108.0	1	10	"
67	68	"	143.00	37.0	2	15	"
68	69	"	129.00	323.0	4	70	"
69	70	"	220.00	309.0	1	25	"
70	71	"	89.00	40.0	3	75	"
71	72	"	188.00	269.0	1	25	"
72	73	"	91.00	8.0	3	25	"
73	74	"	182.00	271.0	1	20	"
74	75	परती जमीन के अन्दर	238.00	2.0	1	30	"
75	76	खेत की मेड़ के ऊपर	159.00	58.0	6	30	"
76	77	"	229.00	339.0	2	25	"
77	78	"	178.00	49.0	1	50	"
78	79	"	90.00	358.0	1	55	"
79	80	"	146.00	270.0	2	95	"
80	81	"	213.00	326.0	3	85	"
81	82	"	316.00	33.0	1	85	"
82	83	"	266.00	136.0	1	75	"
83	84	"	172.00	86.0	3	35	"
84	85	"	280.00	352.0	4	65	"
85	86	"	200.00	100.00	4	75	"
86	87	"	293.00	20.0	3	30	"
87	88	"	279.00	113.0	7	35	"
88	89	"	200.5	99.0	4	25	"
89	90	"	192.00	20.50	4	0	"
90	91	"	272.00	12.0	2	55	"
91	92	"	232.00	92.00	2	40	"
92	93	"	177.00	52.0	3	75	"
93	94	"	226.5	357.0	4	60	"

1		2	3		4		5
94	95	खेत की मेड़ के ऊपर	297.00	46.5	7	95	सीधी लाइन
95	96	"	299.00	117.0	3	20	"
96	97	"	208.00	119.0	5	20	"
97	98	"	292.00	28.0	0	45	"
98	99	"	220.51	112.0	4	40	"
99	100	"	215.5	40.5	2	90	"
100	101	"	118.00	35.5	6	0	"
101	102	"	189.50	298.0	5	0	"
102	103	"	287.00	9.5	6	0	"
103	104	"	216.00	107.0	4	85	"
104	105	"	199.00	36.0	3	65	"
105	106	"	279.00	19.0	6	75	"
106	107	"	305.00	99.0	5	0	"
107	108	"	294.00	125.0	3	90	"
108	109	"	207.00	114.0	4	10	"
109	110	"	282.00	227.0	2	10	"
110	111	"	204.00	102.0	3	85	"
111	112	"	113.00	24.0	4	60	"
112	113	"	201.00	293.0	0	80	"
113	114	"	135.00	21.0	1	95	"
114	115	"	114.00	315.0	1	80	"
115	116	"	208.00	294.0	1	20	"
116	117	"	284.00	28.0	3	25	"
117	118	"	215.00	104.0	2	60	"
118	119	"	193.00	35.0	2	17	"
119	120	"	103.5	13.0	0	75	"
120	121	"	186.00	283.5	1	85	"
121	122	"	265.0	6.0	0	75	"
122	123	"	176.50	85.0	2	40	"
123	124	"	106.00	356.5	0	75	"
124	125	"	180.00	286.0	2	25	"
125	126	"	270.00	360.0	1	65	"
126	127	"	175.00	90.0	2	25	"
127	128	"	87.00	355.0	3	60	"
128	129	"	102.00	367.0	5	20	"
129	130	"	86.00	282.0	3	80	"
130	131	पक्की सड़क के पास	248.5	266.0	5	35	"
131	132	"	5.00	68.5	0	85	"
132	133	खेत की मेड़ के ऊपर	280.00	185.0	2	90	"
133	134	"	254.00	100.0	1	90	"
134	135	"	199.00	74.0	0	90	"
135	136	"	266.00	19.0	3	40	"

1		2	3		4		5
136	137	खेत की मेड़ के ऊपर	355.00	86.0	0	60	सीधी लाइन
137	138	"	280.5	175.0	1	60	"
138	139	"	221.00	100.5	0	75	"
139	140	"	280.00	41.0	1	0	"
140	141	"	11.00	100.0	1	64	"
141	142	"	269.00	191.0	1	84	"
142	143	"	197.00	89.0	1	25	"
143	144	"	282.00	17.0	4	50	"
144	145	"	2.00	102.0	1	40	"
145	146	"	46.00	182.0	2	45	"
146	147	"	36.00	226.0	2	70	"
147	148	"	276.00	216.0	5	15	"
148	149	"	200.50	96.0	1	40	"
149	150	"	276.00	20.5	1	0	"
150	151	"	19.50	96.0	2	75	"
151	152	"	293.00	199.5	6	90	"
152	153	"	205.00	113.0	0	75	"
153	154	"	301.5	25.0	1	90	"
154	155	"	220.5	121.5	1	20	"
155	156	"	303.0	40.5	0	90	"
156	157	"	216.0	123.0	4	10	"
157	158	"	269.5	36.0	3	40	"
158	159	"	283.00	89.5	6	20	"
159	160	"	195.00	103.0	4	50	"
160	161	"	276.00	15.0	5	75	"
161	162	"	186.00	96.0	1	0	"
162	163	"	231.00	6.0	1	0	"
163	164	"	277.00	51.0	4	37	"
164	165	कीठम सड़क के पास	277.00	97.0	0	45	"
165	166	"	184.00	97.0	3	75	"
166	167	पक्की सड़क के पास	13.00	-	4	50	"
167	168	खेत की मेड़ के ऊपर	97.00	193.0	2	25	"
168	169	"	10.00	277.0	0	55	"
169	170	"	101.25	190.0	4	55	"
170	171	"	15.75	281.25	1	20	"
171	172	"	292.0	195.75	1	20	"
172	173	"	349.0	112.0	4	10	"
173	174	"	292.0	169.0	4	65	"
174	175	"	293.0	112.0	6	20	"
175	176	"	23.5	113.0	2	40	"
176	177	"	103.0	203.5	5	80	"

1		2	3		4		5
177	178	खेत की मेड़ के ऊपर	1.00	283.0	2	40	सीधी लाइन
178	179	"	287.00	181.0	1	35	"
179	180	"	22.5	107.0	4	20	"
180	181	"	110.5	202.5	5	60	"
181	182	"	26.0	290.5	2	40	"
182	183	"	106.0	206.0	0	80	"
183	184	"	23.00	286.0	3	40	"
184	185	"	109.00	203.0	1	35	"
185	186	"	19.0	289.0	1	80	"
186	187	"	295.00	199.0	1	80	"
187	188	"	7.0	115.0	3	10	"
188	189	"	285.5	187.0	1	20	"
189	190	कीठम रिजर्व वायर सीमा के ऊपर	233.25	105.5	7	30	"
190	191	"	233.25	53.25	5	50	"
191	192	"	233.25	53.25	6	50	"
192	193	"	233.25	53.25	2	80	"
193	194	"	279.00	53.25	6	20	"
194	195	"	331.00	99.0	6	80	"
195	196	कीठम निकास के सीधे किनारे के ऊपर	234.00	151.0	6	0	"
196	197	"	251.00	54.0	3	20	"
197	198	"	125.00	35.0	4	60	"
198	199	खेत की मेड़ के ऊपर	208.00	305.0	1	90	"
199	200	"	128.00	28.0	4	60	"
200	201	"	212.00	308.0	3	-	"
201	202	पक्की सड़क के पास	128.00	32.0	2	10	"
202	166	"	...	308.0	16	50	मुड़ा हुआ "

आज्ञा से,  
अनिल कुमार,  
प्रमुख सचिव।

In pursuance of the provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of notification no. 1529 /LXXXI-4-2024, dated December 27, 2024:

No. 1529/LXXXI-4-2024

Dated Lucknow, December 27, 2024

WHEREAS an area of 403.09 hectares in District Agra was notified as Soor Sarovar Bird Sanctuary vide notification no. 398/LXXXI-4-2024, dated June 12, 2024;

AND, WHEREAS, 380.558 hectares of forest area of Surdas Forest Block situated in District Agra, status and boundaries of which are specified in the Schedule given below, was notified as 'reserve forest' vide notification no.7887/XIV-401-48, dated January 25, 1956;

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AND, WHEREAS, the Central Empowered Committee (CEC) *vide* Report no. 17 of 2021 dated November 25, 2021, submitted in I.A. nos. 196157 of 2019, 196158 of 2019 and 196159 of 2019 filed in writ Petition (Civil) no. 13381 of 1984 [M.C. Mehta *versus* Union of India and Others ] has recommended extending the area of the aforesaid Soor Sarovar Bird Sanctuary by including the area of Surdas Forest Block by in it;

AND, WHEREAS, the Hon'ble Supreme Court *vide* order dated September 23, 2022 in I.A. nos. 196157-196159 of 2019 filed in Writ Petition (Civil) no. 13381 of 1984 has accepted the aforesaid report of the CEC without any objection;

AND, WHEREAS, the Hon'ble National Green Tribunal *vide* order dated December 01, 2023 in Original Application no. 529 of 2023 [Sharad Gupta *versus* Union of India and Others] has directed the Government of Uttar Pradesh to take action for compliance of the aforesaid order of the Hon'ble Supreme Court;

AND, WHEREAS, in the opinion of the State Government, the area comprised within the aforesaid reserve forest (Surdas Forest Block) is of adequate ecological, faunal, floral, geomorphological, natural and zoological significance for the purpose of protecting, propagating or developing wildlife or its environment;

NOW, THEREFORE, in exercise of the powers under clause (b) of sub-section (1) of Section 26A of the Wild Life (Protection) Act, 1972 (Act no. 53 of 1972) *read* with Section 21 of the General Clauses Act, 1897 (Act no. 10 of 1897), the Governor with effect from the date of publication of this notification in the *Gazette* is pleased to make the following amendment in Notification no. 398/81-4-2024 dated June 12, 2024 in order to include 380.558 hectares area of aforementioned reserve forest area (Surdas Forest Block), details and boundaries of which are specified in the Schedule below, in Soor Sarovar Bird Sanctuary with the condition that the Eco-Sensitive Zone around the boundary of this additionally included area in the sanctuary shall be kept zero Kilometers.

#### AMENDMENT

In the aforesaid notification, after Schedule-A and the table of Boundary Description thereto, the following Schedule-B and the Boundary Description pertaining thereto shall be *inserted*, namely:-

#### " SCHEDULE-B

#### Area of Surdas Forest Block

District	Pargana	Name of Tract	Area	Boundaries
Agra	Kiraoli	Surdas	940.38 acres (380.558 hectares)	As per detailed boundary description as given below

#### BOUNDARY DESCRIPTION OF SURDAS FOREST BLOCK

No. of pillar		Situation of pillar	Approximate forward (magnetic) bearing to the next pillar		Approximate distance to next pillar in chains of 66 ft. length		Nature of boundary to next pillar
From	To		Front	Back	Chains	Link	
1	2	3	4	5	6	7	8
1	2	On the joint of Kitham and Agra-Mathura Road	281.50	4.00	31	20	Slight curve
2	3	Near the Agra-Mathura Road	288.50	101.50	11	55	"
3	4	"	21.00	108.50	0	87	Straight line
4	5	"	293.00	201.00	1	10	"
5	6	"	207.00	113.00	0	95	"
6	7	"	286.50	27.00	7	60	Slight curve
7	8	"	42.00	106.50	3	40	Straight line
8	9	On the ridge of field	42.00	222.00	7	35	"

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1		2	3		4		5
9	10	On the ridge of field	122.00	222.00	4	50	Straight line
10	11	"	40.00	302.00	1	54	"
11	12	"	122.00	220.00	4	30	"
12	13	"	27.00	302.00	2	0	"
13	14	"	305.00	207.00	3	75	"
14	15	"	32.00	125.00	2	90	"
15	16	"	302.00	212.00	2	0	"
16	17	"	226.00	122.00	3	75	"
17	18	"	320.50	46.00	1	55	"
18	19	"	63.0	140.5	2	0	"
19	20	"	49.0	243.0	2	60	"
20	21	"	317.0	229.0	3	66	"
21	22	"	30.0	137.0	1	50	"
22	23	"	316.0	210.0	1	80	"
23	24	Near Forest road and along Kitham boundary	99.0	136.0	7	0	"
24	25	"	99.00	279.0	8	95	"
25	26	"	47.75	279.0	7	50	"
26	27	Along Kitham Reservoir boundary	48.0	227.75	7	50	"
27	28	"	46.0	228.0	7	50	"
28	29	"	46.0	226.0	7	50	"
29	30	"	46.0	226.0	5	05	"
30	31	"	46.0	226.0	0	70	"
31	32	Near Kitham road and along Kitham Reservoir boundary	46.0	226.0	1	14	"
32	33	Ditto	18.0	226.0	10	0	"
33	34	Along Kitham Reservoir boundary	18.0	198.0	12	0	"
34	35	"	307.0	198.0	8	0	"
35	36	"	307.0	127.0	5	0	"
36	37	"	20.0	127.0	11	0	"
37	38	Along Kitham Reservoir boundary	300.0	200.0	8	0	Straight line
38	39	"	300.0	120.0	7	75	"
39	40	"	23.0	120.0	4	05	"
40	41	"	294.0	203.0	6	75	"
41	42	"	343.0	114.0	5	75	"
42	43	On the right bank of Kitham escape	340.0	163.0	12	75	"
43	44	"	38.0	160.0	3	75	"
44	45	"	109.0	218.0	4	0	"
45	46	"	96.0	289	3	50	"
46	47	Along the right bank of river Yamuna	...	276.0	64	75	Along Yamuna right bank curved

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1		2		3		4		5
47	48	Along the right bank of river Yamuna		181.25	-	5	20	Straight
48	49	Near Surkuti		106.00	1.25	06	-	"
49	50	"		9.25	286.0	2	80	"
50	51	Along the right bank of Yamuna River		-	189.25	32	50	Along Bank of Yamuna curved
51	52	"		170.0	-	2	0	Straight line
52	53	On the bank of nala		103.00	350.0	2	90	"
53	54	"		52.00	283.0	4	0	"
54	55	On the parti land		85.00	232.0	4	0	"
55	56	On the mend of field		125.00	265.0	3	45	"
56	57	"		182.00	305.0	1	50	"
57	58	"		104.00	2.0	1	75	"
58	59	"		19.00	284.0	1	40	"
59	60	"		94.00	199.0	0	80	"
60	61	"		159.00	274.0	1	65	"
61	62	"		72.00	339.0	0	80	"
62	63	"		360.00	252.0	2	0	"
63	64	"		100.00	180.0	3	75	"
64	65	"		147.00	280.0	1	0	"
65	66	"		288.00	327.0	1	25	"
66	67	"		217.00	108.0	1	10	"
67	68	"		143.00	37.0	2	15	"
68	69	"		129.00	323.0	4	70	"
69	70	"		220.00	309.0	1	25	"
70	71	"		89.00	40.0	3	75	"
71	72	"		188.00	269.0	1	25	"
72	73	"		91.00	8.0	3	25	"
73	74	"		182.00	271.0	1	20	"
74	75	In this parti land		238.00	2.0	1	30	"
75	76	On the mend of the field		159.00	58.0	6	30	"
76	77	"		229.00	339.0	2	25	"
77	78	"		178.00	49.0	1	50	"
78	79	"		90.00	358.0	1	55	"
79	80	"		146.00	270.0	2	95	"
80	81	"		213.00	326.0	3	85	"
81	82	"		316.00	33.0	1	85	"
82	83	"		266.00	136.0	1	75	"
83	84	"		172.00	86.0	3	35	"
84	85	"		280.00	352.0	4	65	"
85	86	"		200.00	100.00	4	75	"
86	87	"		293.00	20.0	3	30	"
87	88	"		279.00	113.0	7	35	"

1		2	3		4		5
88	89	On the mend of the field	200.5	99.0	4	25	Straight line
89	90	"	192.00	20.50	4	0	"
90	91	"	272.00	12.0	2	55	"
91	92	"	232.00	92.00	2	40	"
92	93	"	177.00	52.0	3	75	"
93	94	"	226.5	357.0	4	60	"
94	95	"	297.00	46.5	7	95	"
95	96	"	299.00	117.0	3	20	"
96	97	"	208.00	119.0	5	20	"
97	98	"	292.00	28.0	0	45	"
98	99	"	220.51	112.0	4	40	"
99	100	"	215.5	40.5	2	90	"
100	101	"	118.00	35.5	6	0	"
101	102	"	189.50	298.0	5	0	"
102	103	"	287.00	9.5	6	0	"
103	104	"	216.00	107.0	4	85	"
104	105	"	199.00	36.0	3	65	"
105	106	"	279.00	19.0	6	75	"
106	107	"	305.00	99.0	5	0	"
107	108	"	294.00	125.0	3	90	"
108	109	"	207.00	114.0	4	10	"
109	110	"	282.00	227.0	2	10	"
110	111	"	204.00	102.0	3	85	"
111	112	"	113.00	24.0	4	60	"
112	113	"	201.00	293.0	0	80	"
113	114	"	135.00	21.0	1	95	"
114	115	"	114.00	315.0	1	80	"
115	116	"	208.00	294.0	1	20	"
116	117	"	284.00	28.0	3	25	"
117	118	"	215.00	104.0	2	60	"
118	119	"	193.00	35.0	2	17	"
119	120	"	103.5	13.0	0	75	"
120	121	"	186.00	283.5	1	85	"
121	122	"	265.0	6.0	0	75	"
122	123	"	176.50	85.0	2	40	"
123	124	"	106.00	356.5	0	75	"
124	125	"	180.00	286.0	2	25	"
125	126	"	270.00	360.0	1	65	"
126	127	"	175.00	90.0	2	25	"
127	128	"	87.00	355.0	3	60	"
128	129	"	102.00	367.0	5	20	"
129	130	"	86.00	282.0	3	80	"
130	131	Near pucca road	248.5	266.0	5	35	"
131	132	"	5.00	68.5	0	85	"

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1		2	3		4		5
132	133	On the mend of the field	280.00	185.0	2	90	Straight line
133	134	"	254.00	100.0	1	90	"
134	135	"	199.00	74.0	0	90	"
135	136	"	266.00	19.0	3	40	"
136	137	"	355.00	86.0	0	60	"
137	138	"	280.5	175.0	1	60	"
138	139	"	221.00	100.5	0	75	"
139	140	"	280.00	41.0	1	0	"
140	141	"	11.00	100.0	1	64	"
141	142	"	269.0	191.0	1	84	"
142	143	"	197.0	89.0	1	25	"
143	144	"	282.0	17.0	4	50	"
144	145	"	2.0	102.0	1	40	"
145	146	"	46.0	182.0	2	45	"
146	147	"	36.0	226.0	2	70	"
147	148	"	276.0	216.0	5	15	"
148	149	"	200.50	96.0	1	40	"
149	150	"	276.00	20.5	1	0	"
150	151	"	19.50	96.0	2	75	"
151	152	"	293.00	199.5	6	90	"
152	153	"	205.00	113.0	0	75	"
153	154	"	301.5	25.0	1	90	"
154	155	"	220.5	121.5	1	20	"
155	156	"	303.0	40.5	0	90	"
156	157	"	216.0	123.0	4	10	"
157	158	"	269.5	36.0	3	40	"
158	159	"	283.0	89.5	6	20	"
159	160	"	195.00	103.0	4	50	"
160	161	"	276.00	15.0	5	75	"
161	162	"	186.0	96.0	1	0	"
162	163	"	231.0	6.0	1	0	"
163	164	"	277.00	51.0	4	37	"
164	165	Near Kitham road	277.00	97.0	0	45	"
165	166	"	184.00	97.0	3	75	"
166	167	Near pucca road	13.00		4	50	"
167	168	On the mend of the field	97.00	193.0	2	25	"
168	169	"	10.00	277.0	0	55	"
169	170	"	101.25	190.0	4	55	"
170	171	"	15.75	281.25	1	20	"
171	172	"	292.0	195.75	1	20	"
172	173	"	349.0	112.0	4	10	"
173	174	"	292.0	169.0	4	65	"
174	175	"	293.0	112.0	6	20	"

405 RPH 2024 (Paryavaran Anubhag-4) data 7e

1		2	3		4		5
175	176	On the mend of the field	23.5	113.0	2	40	Straight line
176	177	"	103.0	203.5	5	80	"
177	178	"	1.00	283.0	2	40	"
178	179	"	287.00	181.0	1	35	"
179	180	"	22.5	107.0	4	20	"
180	181	"	110.5	202.5	5	60	"
181	182	"	26.0	290.5	2	40	"
182	183	"	106.0	206.0	0	80	"
183	184	"	23.00	286.0	3	40	"
184	185	"	109.00	203.0	1	35	"
185	186	"	19.0	289.0	1	80	"
186	187	"	295.00	199.0	1	80	"
187	188	"	7.0	115.0	3	10	"
188	189	"	285.5	187.0	1	20	"
189	190	On the Kitham Reservoir boundary	233.25	105.5	7	30	"
190	191	"	233.25	53.25	5	50	"
191	192	"	233.25	53.25	6	50	"
192	193	"	233.25	53.25	2	80	"
193	194	On the Kitham Reservoir boundary	279.00	53.25	6	20	"
194	195	"	331.00	99.0	6	80	"
195	196	On the right bank of Kitham escape	234.00	151.0	6	0	"
196	197	"	251.00	54.0	3	20	"
197	198	"	125.00	35.0	4	60	"
198	199	On the mend of filed	208.00	305.0	1	90	"
199	200	"	128.00	28.0	4	60	"
200	201	"	212.00	308.0	3	-	"
201	202	Near pucca road	128.00	32.0	2	10	"
202	166	"	..	308.0	16	50	Curved"

By order,  
ANIL KUMAR,  
Pramukh Sachiv.

पी०एस०यू०पी०-ए०पी० 405 राजपत्र-2024-(1094)-599+75=674 प्रतियां (कम्प्यूटर/टी०/ऑफसेट)।

405 RPH 2024 (Paryavaran Anubhag-4) data 7e

क्रम-संख्या-241



रजिस्ट्रेशन नम्बर-एस०एस०पी०/एल०-  
डब्लू०/एन०पी०-91/2014-16  
लाइसेन्स टू पोस्ट एट कन्सेशनल रेट

# सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

## असाधारण

विधायी परिशिष्ट  
भाग-4, खण्ड (ख)  
(परिनियत आदेश)

लखनऊ, शुक्रवार, 27 दिसम्बर, 2024

पौष 6, 1946 शक सम्वत्

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-4

संख्या 630/81-4-2024

लखनऊ, 27 दिसम्बर, 2024

अधिसूचना

प0आ0-331

चूँकि राज्य सरकार की राय है कि वह क्षेत्र, जिसका विवरण नीचे अनुसूची में दिया गया है, उसमें वन्य जीवों और उनके पर्यावरण की सुरक्षा, प्रसार और विकास के उद्देश्य से पर्याप्त पारिस्थितिक, जीव-जंतु, पुष्प, भू-आकृति विज्ञान, प्राकृतिक और प्राणि विज्ञान संबंधी महत्व का है;

और, चूँकि, माननीय उच्चतम न्यायालय ने रिट याचिका (सिविल) संख्या 13381/1984 (एम0सी0 मेहता बनाम भारत संघ एवं अन्य) में दिनांक 23-09-2022 के आदेश द्वारा तथा माननीय राष्ट्रीय हरित अधिकरण ने ओ0 ए0 संख्या 529 सन् 2023 (डॉ0 शरद गुप्ता बनाम भारत संघ एवं अन्य) में दिनांक 01-12-2023 के आदेश द्वारा राज्य सरकार को सूर सरोवर पक्षी अभयारण्य में 14.5025 हेक्टेयर सरकारी भूमि सम्मिलित करने का निदेश दिया है;

अतएव, अब, वन्य जीव (संरक्षण) अधिनियम, 1972 (अधिनियम संख्या 53 सन् 1972) की धारा 18 की उपधारा (1) के अधीन शक्तियों का प्रयोग करके राज्यपाल 14.5025 हेक्टेयर में फैली सरकारी भूमि, जिसका विवरण नीचे अनुसूची में दिया गया है, को सूर सरोवर पक्षी अभयारण्य के क्षेत्र में इस शर्त के साथ सम्मिलित करने का अपना आशय घोषित करती हैं कि अभयारण्य में सम्मिलित इस अतिरिक्त क्षेत्र की सीमा के चारों ओर पारिस्थितिक रूप से संवेदनशील क्षेत्र शून्य किलोमीटर रखा जाएगा।

अनुसूची

“सूर सरोवर पक्षी अभयारण्य” में सम्मिलित किए जाने के लिए प्रस्तावित क्षेत्र का विवरण।

**सीमा विवरण**

सूर सरोवर पक्षी अभयारण्य में सम्मिलित किए जाने के लिए प्रस्तावित 14.5025 हेक्टेयर क्षेत्र का सीमा विवरण यथा निम्नतवत है:

**वन खण्ड -1**

उत्तर-ग्राम सींगना की यमुना नदी

पूर्व-ग्राम रूनकता की गाटा संख्या-03

दक्षिण-सूर सरोवर पक्षी अभयारण्य के अधिसूचित क्षेत्रफल 403.09 हेक्टेयर में सम्मिलित ग्राम रूनकता की गाटा संख्या-04

पश्चिम-ग्राम रूनकता की गाटा संख्या-610, 611 एवं 612

**वन खण्ड-2**

उत्तर-सूर सरोवर पक्षी अभयारण्य के अधिसूचित क्षेत्रफल 403.09 हेक्टेयर में सम्मिलित ग्राम चौमा फरह की गाटा संख्या-101

पूर्व-ग्राम चौमा फरह की गाटा संख्या -103

दक्षिण-राष्ट्रीय राजमार्ग संख्या-19 की सीमा

पश्चिम-ग्राम चौमा फरह की गाटा संख्या-79 व 80

**वन खण्ड-3**

उत्तर-सूर सरोवर पक्षी अभयारण्य के अधिसूचित क्षेत्रफल 403.09 हेक्टेयर में सम्मिलित ग्राम रूनकता की गाटा संख्या-18

पूर्व-ग्राम रूनकता की गाटा संख्या-29, 30 और 76

दक्षिण-राष्ट्रीय राजमार्ग संख्या-19 की सीमा

पश्चिम-ग्राम रूनकता की गाटा संख्या-17

सूर सरोवर पक्षी अभयारण्य में सम्मिलित किए जाने के लिए प्रस्तावित 14.5025 हेक्टेयर सरकारी भूमि का विवरण:-

**वन खण्ड-01**

गाटा संख्या	ग्राम	क्षेत्रफल (हे०)
04	रूनकता	0.350
01	रूनकता	0.599
<b>कुल योग</b>		<b>0.949 हे०</b>

**वन खण्ड-02**

गाटा संख्या	ग्राम	क्षेत्रफल (हे०)
99	चौमा फरह	0.691
101	चौमा फरह	12.795
<b>कुल योग</b>		<b>13.486 हे०</b>

**वन खण्ड-03**

गाटा संख्या	ग्राम	क्षेत्रफल (हे०)
18	रूनकता	0.0675
<b>कुल योग</b>		<b>0.0675 हे०</b>

## क्षेत्रफल का कुल योग

वन खण्ड	ग्राम	क्षेत्रफल (हे०)
01	रुनकता	0.949
02	चौमा फरह	13.486
03	रुनकता	0.0675
<b>कुल योग</b>		<b>14.5025 हे०</b>

आज्ञा से,  
अनिल कुमार,  
प्रमुख सचिव।

IN pursuance of the provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of Notification no. 630 /LXXXI-4-2024 dated December 27, 2024:

No. 630/LXXXI-4-2024

Dated Lucknow, December 27, 2024

WHEREAS the State Government is of the opinion that the area, details of which are given in the Schedule below, is of adequate ecological, faunal, floral, geomorphological, natural and zoological significance for the purpose of protecting, propagating and developing wildlife therein and its environment;

AND, WHEREAS, the Hon'ble Supreme Court *vide* order dated 23-09-2022 in Writ Petition (Civil) no. 13381/1984 (M.C. Mehta *versus* Union of India and Others) and the Hon'ble National Green Tribunal *vide* order dated 01-12-2023 in O.A. no. 529 of 2023 (Dr. Sharad Gupta *versus* Union of India and Others) has directed the State Government to include 14.5025 hectares of Government land in the Sur Sarovar Bird Sanctuary;

NOW, THEREFORE, in exercise of the powers under sub-section (1) of Section 18 of the Wild Life (Protection) Act, 1972 (Act no.53 of 1972), the Governor is pleased to declare his intention to include Government land spread over 14.5025 hectares, details of which are given in the Schedule below in the area of Sur Sarovar Bird Sanctuary with the condition that the Eco-Sensitive Zone around the boundary of this additionally included area in the Sanctuary shall be kept zero kilometer.

**Schedule**

Details of the area proposed to be included in "Sur Sarovar Bird Sanctuary"

**Boundary Description**

The boundary description of 14.5025 hectares area proposed to be included in Sur Sarovar Bird Sanctuary is as follows:

**Forest Block-1**

North-	Yamuna River of Village Singana
East-	Gata No. 03 of Village Runkata
South-	Gata No. 04 of village Runkata included in notified area 403.09 hect. of Soor Sarovar Bird Sanctuary
West-	Gata No. 610, 611 and 612 of Village Runkata

**Forest Block-2**

North-	Gata No. 101 of Village Chauma Farah included in the notified area 403.09 hect. of Soor Sarovar Bird Sanctuary
East-	Village Chauma Farah Gata No. 103
South-	Border of National Highway No.19
West-	Gata No. 79 and 80 of Village Chauma Farah

**Forest Block-3**

North-	Gata No. 18 of Village Runkata included in the notified area of 403.09 hect. of Soor Sarovar Bird Sanctuary.
East-	Gata No. 29, 30 and 76 of Village Runkata
South-	Border of National Highway No.19
West-	Gata No. 17 of Village Runkata

**Details of the 14.5025 hectares Government land proposed to be included in Sur Sarovar Bird Sanctuary:-**

**Forest Block-01**

Gata No.	Village	Area (hect.)
04	Runkata	0.350
01	Runkata	0.599
<b>Grand total</b>		<b>0.949 hect.</b>

**Forest Block-02**

Gata No.	Village	Area (hect.)
99	Chauma Farah	0.691
101	Chauma Farah	12.795
<b>Grand total</b>		<b>13.486 hect.</b>

**Forest Block-03**

Gata No.	Village	Area (hect.)
18	Runkata	0.0675
<b>Grand total</b>		<b>0.0675 hect.</b>

**Total sum of area**

Forest Block	Village	Area (hect.)
01	Runkata	0.949
02	Chauma Farah	13.486
03	Runkata	0.0675
<b>Grand total</b>		<b>14.5025 hect.</b>

By order,  
ANIL KUMAR,  
Pramukh Sachiv.

रवि शंकर मिश्र,  
संयुक्त सचिव,  
उत्तर प्रदेश शासन।

क्षेत्र में,

- 1- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, 30प्र0 लखनऊ।
- 2- प्रधान मुख्य वन संरक्षक, वन्यजीव, 30प्र0 लखनऊ।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-4 लखनऊ:

दिनांक: 02 जनवरी, 2025

विषय: मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या-529/2023 डॉ0 शरद गुप्ता बनाम भारत सरकार व अन्य में पारित आदेश दिनांक 13.09.2024 के अनुपालन के संबंध में। महोदय,

उपर्युक्त विषय के संबंध में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या-529/2023 डॉ0 शरद गुप्ता बनाम भारत सरकार व अन्य में दिनांक 13.09.2024 को पारित आदेश का कार्यात्मक मुख्य अंश निम्नवत है:-

Thus, we grant 10 weeks to file a fresh report along with final notification for 380.558 hectares under Section 26A (1) (b) and give the timeline for 14.50 hectares of land .

2- मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 13.09.2024 के अनुपालन में 380.558 हे0 एवं 14.5025 हे0 के अधिसूचना सरकारी गजट 30प्र0 के असाधारण अधिसूचना क्रमशः संख्या-1529/81-4-2024 दिनांक 27.12.2024 (संलग्नक-1) एवं संख्या-630/81-4-2024 दिनांक 27.12.2024 (संलग्नक-2) द्वारा निर्गत किया जा चुका है।

3- इस संबंध में मुझे यह कहने का निदेश हुआ है कि कृपया मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या-529/2023 डॉ0 शरद गुप्ता बनाम भारत सरकार व अन्य में दिनांक 13.09.2024 को पारित आदेश के अनुपालन में 14.5025 हे0 अधिसूचित भूमि के लिए टाइम लाइन निर्धारित कर शासन को अग्रत्तर कार्यवाही हेतु तत्काल उपलब्ध कराने का कष्ट करें।

भवदीय

(रवि शंकर मिश्र)

✓ संयुक्त सचिव

संख्या एवं दिनांक तदैव।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- मुख्य वन संरक्षक, वन्य जीव, पश्चिमी क्षेत्र, 30प्र0 ।
- 2- उप वन संरक्षक/प्रभागीय वनाधिकारी, राष्ट्रीय चम्बल सेन्चुरी प्रोजेक्ट, आगरा 30प्र0 ।

आज्ञा से

रवि शंकर मिश्र

संयुक्त सचिव